

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100122/2017	M. Amin Mustafa @ Amiruddin Mustafa @ MA 348/17 @ BA 261/17- Appellant Vs Central Bureau of Investigation Spl. Crime Br. and State of Maharashtra - Respondent	Mohammad Shine K. SPP Amrish Pandey
2	CRI APPEAL	100123/2017	Vishwajeet Singh Ram Singh Jadon@MA-349-17,BA-262-17-Aplnt. Vs Central Bureau of Investigation and State of Maharashtra-Respdt.	Mahesh B. Sabnis, Dimple K. Shah SPP Amrish Pandey
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100011/2012	The State CBI ACB MUMBAI Vs Ramchandra Govinda Naik and Ors.	SPP Amrish Pandey
<u>HEARING BEFORE CHARGE</u>				
4	SPL CASE CBI	100025/2019	CBI, ACB Vs Devender Ahalawat and others	SPP Amrish Pandey
<u>REPLY/SAY</u>				
5	SPL CASE CBI	100104/2010	The State CBI ACB MUMBAI Vs Rajeshkumar Motilal Gupta and Others	SPP Amrish Pandey
